

**NATIONAL COMPANY LAW TRIBUNAL**  
**PRINCIPAL BENCH**  
**NEW DELHI**

C.P NO. 8/111/2012  
CA NO.

CORAM:


PRESENT: CHIEF JUSTICE M. M. KUMAR  
Hon'ble President

SH. R.VARADHARAJAN  
Hon'ble Member (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF PRINCIPAL BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 27.02.2017

NAME OF THE COMPANY: Dilip Modu Timblo  
Vs  
M/s. Hardesh Ore Pvt. Ltd. & Ors.

SECTION OF THE COMPANIES ACT: 397/398

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
1.	MR. JOSEPH KODIANTHARA	SR. ADV	Petitioner	
2.	MR. ERIC CORRIEIA	ADV.		
3.	MR. R. CHANDRACHUD	ADV		
4.	Mr. Rafique Dada,	Snr Adv	Respondents.	
5.	Mr. Gundeet Mallya,	Adv		

**ORDER**

For order see CP No. 87/2006.